

**GOVERNMENT OF INDIA,
MINISTRY OF COMMERCE AND INDUSTRY**

PUBLIC NOTICE NO.- 22 (RE-03) / 2002-07

NEW DELHI : the 04th AUGUST, 2003

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07 and paragraph 1.1 of Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following addition / correction / amendment in the book titled “ Schedule of DEPB Rates”.

D) Product Group : Engineering Product Code : 61

- i) The **description** of entry at Sl.No.65 is amended to read as under :-
“ Ferrous Automotive Products”
- ii) The **description** of entry at Sl.No.121 is amended to read as under :-
“ Collar of MS Sheet”
- iii) The entry at Sl.No.437 is corrected to read as under :-

S.No.	Description	DEPB Rate (%)	Value cap
437 (Engg.) Code 61	Steel Hinges Bar Type	17 (effective from 1.4.2003)	Rs. 20/- per kg. (effective from 1.4.2003)

- iv) The **description** of entry at Sl.No.498 is amended to read as under :-

“Thinwalled Engine Bearing Bushing and Thrust Washers in
Steel backed Copper based Alloy
F100/SY/HF2/LS10/GS10/Glyco-46/SAE-792”

- v) After the existing entry at Sl.No.583, the following new entry is inserted :-

Sl.No.	Description	DEPB Rate (%)	Value Cap for DEPB entitlement
584	Nickel Screen	3	-

II) Product Group : Textile Product Code : 89

The **description** of entry at Sl.No.36-A is amended to read as under :-

“Woollen blended shawls/scarves/mufflers containing wool and polyester/viscose”

This issues in Public Interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE